

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:137

ANSWERED ON:09.08.2011

HOUSING FOR SLUM DWELLERS

Abdulrahman Shri ;Pratap Narayanrao Shri Sonawane

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of funds allocated and the achievements made under the Jawaharlal Nehru National Urban Renewal Mission(JNNURM) during each of the last three years, scheme-wise and State-wise;
- (b) the number of dwelling units proposed to be constructed under the Rajiv Awas Yojana (RAY) including for the inhabitants of Jhuggi Jhopari clusters State-wise including NCT of Delhi;
- (c) the number of applications received so far by the Government for allotment of houses under RAY and the present status thereof, State-wise;
- (d) whether any time schedule has been fixed under the norms for the same; and
- (e) if so, the details thereof and the steps being taken to provide housing to all the slum dwellers and to make the country slumfree?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 137 FOR 9.8.2011 REGARDING HOUSING FOR SLUM DWELLERS.

(a): The details of funds allocated and achievements made under the Urban Infrastructure and Governance (UI&G), Basic Services to the Urban Poor (BSUP), Urban Infrastructure Development Scheme in Small and Medium Towns (UIDSSMT) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission(JNNURM) during each of the last three years, Scheme-wise and State-wise are at Annexure-I, Annexure-II, Annexure-III and Annexure-IV respectively.

(b): In pursuance of the Government vision of creating Slum-free India, a new scheme of Rajiv Awas Yojana (RAY) has been launched on June 2, 2011. The scheme aims at providing Central support to States that are willing to assign property rights to slum-dwellers. The guidelines of RAY envisage a 'whole city', 'whole slum', 'all slum' approach and that the scheme would be implemented at the pace led by individual States, depending on their preparedness, mobilization of State and Urban Local body shares and implementation capacity at the city level. Accordingly, it is upto State Governments, including the Government of NCT of Delhi, to decide the number of dwelling units to be constructed for the slum-dwellers, including the inhabitants of Jhuggi Jhopari clusters with support from RAY. Sanctioning of projects under RAY is yet to commence.

(c) Allotment of houses is done by the respective State Governments/Union Territories. Since, the sanctioning of projects under Rajiv Awas Yojana (RAY) is yet to commence, neither any application for allotment of houses has been received, nor any allotment has been done so far.

(d) & (e) The guidelines of RAY envisage implementation in 2 phases. Phase-I of RAY is for a period of two years from the date of approval with Central support of Rs.5000 crores. The focus of this phase is on preparation of plans and undertaking pilot projects. Phase II will cover 2013-17. Central funds have been released to 157 cities so far for undertaking preparatory activities under RAY - for slum survey, mapping of slums, development of slum information system, preparation of Slum-free City and State Plans, etc. As the scheme is to be implemented at the pace chosen by States, State Governments will primarily decide their timelines for implementation of the scheme.